

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 304
IB-610(ND)/2022

IN THE MATTER OF:

M/s. K.D Technologies

.....APPLICANT/PETITIONER

Vss

M/s. Odeon Builders Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 02.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shree Prakash Sinha, Mr. Rakesh Mishra,
Mr. Rishabh Kumar, Advocates.

For the Respondent : Mr. Karunesh Tandon & Mr. Rahul Chauhan, Advs.

ORDER

Heard the submissions made by the Learned Counsel appearing for the Applicant in part.

List the matter on **06.02.2024** for further arguments.

Matter heard in part.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
02.02.2024